

In view of Baisakhi Vacations commencing from 09.04.2022 to 15.04.2022 and the request received from Bar Association, Punjab and Haryana High Court Chandigarh, Hon'ble the Chief Justice has been pleased to order that on 06.04.2022 & 07.04.2022, the time of urgent filing will be extended upto 01.00 P.M..

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

Sd/-
(Yashwinder Paul Singh)
O.S.D. Judicial (Listing)
06.04.2022